## CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

## T.A. No. 62/7386/2020



This the 06th day of October 2021

## HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Fayaz Ahmad Khan	
	Applicant
(Advocate:- Mr. Farah Bashir-Not Present)	
<u>Versus</u>	
State of Jammu and Kashmir and Ors.	
	Respondents
(Advocate: Mr. Rajesh Thappa, learned D.A.G.)	
ORDER	

## (Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

This TA (TA No.62/7386/2020) arises out of SWP No. 1420/2013, wherein relief is claimed against Jammu and Kashmir Projects Construction Corporation. This Tribunal does not have jurisdiction in respect of the employees of Jammu and Kashmir Projects Construction Corporation. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

Arun